Implementation of decisions taken at International Women Conference at Beijing

625. SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Plan of Action has been evolved to implement the decisions taken at the international Women Conference at Beijing to improve the lot of women in India; and

(b) if so, the phase wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPTT. OF WOMEN AND CHILD DEVELOPMENT (KUMARI VIMLA VERMA): (a) and (b)The Platform For Action including the Beijing Declaration has emerged as the consensus document adopted by the Fourth World Conference on Women with a commitment from Member Countries for the advancement of Women as laid down in Nairobi Forward Looking Stretegies. As followup to the World Conference, India made specific commitments in respect of (i) formulation of a National Policy on Women (ii) increased investment of 6 per cent of GDP on education by 2000 AD; (iii) setting up of National Resource Centre for Women; (iv) setting up of Commissioner for Women's Rights; (v) universalisation of Mother and Child Care Programmes through Integrated Child Development Services Scheme and (vi) the implementation of Indira Mahila Yojana in selected blocks. A lot of steps have already been taken to implement these commitments.

Standard of education in Navyug Schools

626. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Navyug Schools set up by Government in Delhi during the past two years;

(b) whether the standard of education in Navyug Schools have come down considerably;

(c) whether proper sports and extra curricular activities do not exist in such schools; and

(d) if so, the steps Government propose to take to improve the standard of such schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA): (a) to (d) According to information furnished by the New Delhi Municipal Council (who are running the Navyug Schools Educational Society), during the past two years, three Navyug Primary Schools, one each at Pataudi House, Tilak Marg and Mandir Marg, have been opened. They have furhter intimated that standard of education in Navyug Schools not come down and that all facilities for sports and extra curricular activities are available in Navyug Schools.

दुग्ध उत्पादकों को दिया जा रहा अपर्याप्त मुल्य

627. श्री ईश दत्त यादवः

चौधरी हरमोहन सिंहः

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच हैं कि ग्रामीण क्षेत्रों में किसानों / दुग्घ उत्पादकों को लाभकारी मूल्य नहीं दिया जा रहा है, जिसकी वजह से दूध के उत्पादन में वृद्धि नहीं हो रही हैं :

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) इस समस्या के समाधान हेतु सरकार क्या

प्रयास कर रही हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री मोहम्मद अयूब खान): (क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उठता।

वर्षा के मौसम में सरदार सरोवर बांध को पहुंची क्षति

628. श्री सोमपाल : क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच हैं कि गत वर्षा के मौसम में हुई भारी वर्षा के कारण सरदार सरोवर बांध को भारी क्षति पहुंची हैं;

(ख) यदि हां , तो तत्संबधी ब्यौरा क्या हैं ;

(ग) उक्त क्षति की मरम्मत पर अनुमानतः कितनी लागत आएगी ;

(घ) क्या पूर्ववर्ती वर्ष के दौरान भी इस बांध के मुख्य हिस्सों को कुछ क्षति पहुंची थी

(ड) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं और सरकार ने इसकी मरम्मत पर कितनी राशि खर्च की ;

(च) क्या ऐसी क्षति पहुंचने का कारण बांध के मूल अभिकल्प में किसी खामी का रहना है;

(छ) यदि हां, तो क्या उसे दूर कर दिया गया हैं; और

(ज) ऐसी घटनाओं की पुनरावृति से बचने के लिए सरकार ने क्या उपाय करने पर विचार किया है?

जल संसाधन मंत्रालय में राज्य मंत्री (श्री पी.वी. रंगैया नायडु) : (क) से (ग) जी, नहीं । तथापि, सितम्बर,1994 के पहले सप्ताह में आयी अभूतपूर्व बाढ़ के कारण सरदार सरोवर बांध का शमनकुंड ,जो बांध के नीचे स्थित है ,को कुछ क्षति हुई । लगभग 65,000धन मीटर कंक्रीट बह गई और 13.84 करोड़ रूपए का नुकसान होने का अनुमान हैं।

(घ) जी, नहीं। 1993 के मानसून के दौरान कोई नुकसान नहीं हुआ था।

(ड) प्रश्न नहीं उठता।

(च) से (ज) जी नहीं ।शमनकुण्ड बेसिन को हुई क्षति के सभी पहलुओं. जिनमें क्षति के कारण, मरम्मत और बांध का और निर्माण कार्य शमिल है, को जांच स्वतंत्र बांध सुरक्षा पैनल द्वारा की गई हैं। इस पैनल में विभित्र विषय — क्षेत्रों के विशेषज्ञ शामिल हैं और उन्होंने क्षति का कारण डिजाइन संबंधी दोष नहीं माना हैं। बांध को सुरक्षा और उससे संबंधित कार्यो के बारे में इस पैनल द्वारा यथा संस्तृत उपचारात्मक उपाय किए गये हैं।

Special subsidy schemes for coconut and cardamom farmers

629. SHRI JOY NADUKKARA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is gross decline in the price of coconut and cardamom; and

(b) whether Government propose to take steps to propose to announce and implement some special subsidy schemes for the affected farmers to enable them to recover from this difficult situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) In the beginning of the 1995 marketing season copra prices were subdued. However, the price situation of copra has improved subsequently. The wholesale prices of cardamom indicate a fluctuating trend during the current year.

(b) Government of India has already announced the Minimum Support Prices of copra for 1995 season to protect the interest of copra growers. Besides, Coconut Development Board is implementing scheme for development of coconut culture and industry during 8th Plan which provide* assistance and subsidy to the growers/units.

For the cardamom growers, there is a centrally Integrated sponsored Development Programme for spices under which subsidy is provided for planting materials. Besides, spices Board under the Ministry of Commerce is implementing various programmes for research, development, marketing and export of cardamom. At the instance of the Spices Board a Cardamom